

ITEM NO.801

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 18601/2022

MOHAMMED ZUBAIR

Petitioner(s)

VERSUS

STATE OF U. P. & ORS.

Respondent(s)

Date : 07-07-2022 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE J.K. MAHESHWARI
(VACATION BENCH)

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
Ms. Kawalpreet Kaur, Adv.
Ms. Sneha Mukherjee, Adv.
Mr. Satya Mitra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

On being mentioned by Mr. Colin Gonsalves, learned senior
counsel, the matter is taken on Board.

It is mentioned that there is urgency in the matter.

Let the matter be listed on 08.07.2022 before the appropriate
Bench subject to assignment.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)